RAJYA SABHA

Applications at RPO, Ahmedabad

1066. SHRI VIJAYKUMAR RUPANI: Will the PRIME MINISTER be pleased to state:

- (a) the total number of applications received by the Regional Passport Office, Ahmedabad from Saurashtra for new passport or revalidation of it during 2005-06, district-wise and month-wise;
- (b) the time gap between the application received and request for new passport or revalidation is materialized, month-wise;
- (c) whether Government are conceiving any proposal for setting up a separate passport office at Rajkot in Saurashtra to nourish the growing requirement of the people from this area;
 - (d) if so, by when the said proposal is likely to be implemented; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) and (b) The revelant details are given in the enclosed Statement (See below).

- (c) No, Sir.
- (d) Not applicable.
- (e) To open a new Passport Office at any place, a variety of factors such as demand for passports including the number of passport applications from that area in the last 3 years, administrative exigencies and availability of manpower are taken into consideration. Based on these factors there is, at present, no proposal to set up a separate Passport Office at Rajkot.

Statement

Applications received by the RPO, Ahmedabad Month-wise submission from Saurashtra Region

(a)

District					2005			2006
	Apr.	may	Jun.	Jul.	Aug. Sep.	Oct. Nov.	Dec. Jan.	Feb. Mar. Total*
1 2	3	4	5	6	7 8	9 10	11 12	13 14 15
1 Amreli	111	180	140	135	191 147	130 127	157 126	122 181 1747
2 Bhavnagar	423	556	484	408	478 505	417 412	494 481	419 583 5660
3 Jamnagar	608	543	624	742	582 576	488 418 6	653 655	654 862 7405

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12	August.	2000	ч

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
4.	Junagadh	506	463	465	500	388	407	422	383	491	436	348	567	5376
5.	Kutch	1024	812	1085	1016	809	803	662	662	943	955	815	1116	10702
6	Porbandar	526	407	481	349	340	277	360	325	433	413	290	369	4570
7.	Rajkot	832	1150	978	859	715	1047	787	570	968	865	804	999	10574
8.	Rajkot Rural	371	372	332	329	271	344	296	240	412	296	297	382	3942
9	Surendranaga	442	313	493	367	379	382	305	225	389	322	344	272	4233
9	r	442	313	493	307	319	362	303	223	369	322	344	212	4233
		4843	4796	5082	4705	4152	4.4	88 386	57 226	2 4040	1540	4002	5331	54209
		4643	4/90	3082	4/05	4133	44	00 380)/ 330	Z 4940	14349	4093	3331	34209

(b)

District	Total Submiss	ion Fresh	Avg. Time Take;	Re-issue Avg	Time Taken
1 Amreli	1747	1544		203	
2 Bhavnagar	5660	4575		1085	
3 Jamnagar	7405	5802		1603	
4. Junagadh	5376	4412		964	
5 Kutch	10702	8076		2626	
6. Porbandar	4570	3366	41 Days	1204	25 Days
7 Rajkot	10574	8344		2230	
8 Rajkot Rural	Rajkot Rural 3942				
9 Surendranaga	ur 4233	3917		316	
	54209			10856	

Ratification of international treaties

- 1067. SHRI SYED AZEEZ PASHA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that in most democratic countries, important international treaties are ratified in Parliament after negotiation and signature are effected by the Executive;
- (b) if so, whether Government are considering a proposal to make the ratification of all the important international treaties by the Parliament mandatory either by amending the Constitution or by a legislation; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) to (c) There is no uniform practice among States